

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal No. 159 of 2012

Dated : 12th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Andhra Pradesh Ferro Alloys Producers Association ...Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory Commission
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Shridhar Prabhu
Mr. Lokesh R. Yadav**

Counsel for the Respondent (s) : Mr. P. Shiva Rao

ORDER

We have heard the Learned Counsel for all the parties. Comprehensive written submissions have been filed by all the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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